

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.97 of 2011

Dated : 11th April, 2012.

Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member

Hindustan Chemicals Co. **Appellant (s)**
Versus

**Dakshin Gujarat Vij Company
Ltd. & Ors.** **Respondent(s)**

Counsel for the Appellant(s) : **Mr. Susmit Pushkar**
Mr. Anchit Oswal

Counsel for the Respondent(s) : **Mr. Anand K. Ganesan for R-1**
Mr. M.G. Ramachandran for R-2

ORDER

Arguments heard in part.

Case is adjourned for further arguments on 25th April, 2012.

(V.J. Talwar)
Technical Member

(P.S. Datta)
Judicial Member

